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25-7-2003



MA-1142/2003 in

MA-1143/2003

CA-650/2003

Present: Shri Balwant Sharma, ld. proxy counsel
for Shri Yogesh Sharma, for the applicant
Shri M. K. Gaur, ld. proxy counsel for
Shri P. Aggarwal, for the respondents

MA-1142/2003 and MA-1143/2003 are
allowed. Time to comply with the
directions of the Tribunal is extended
up to 31-7-2003. However, it is made
clear that no further time will be
extended.

(Shanker Raju)
M(S)

(V.K. Majotra)
M(A)